

(b) if so, the reason therefor?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) and (b). The information is being collected and will be placed on the Table of the Sabha in due course.

EXTRADITION TREATY BETWEEN INDIA
AND PAKISTAN

*1539. **Sardar Iqbal Singh:** Will the **Prime Minister** be pleased to refer to the answer given to starred question No. 112 on the 22nd May, 1952 and state:

(a) whether any extradition treaty has since been concluded between the Governments of India and Pakistan after India became a Republic;

(b) if not, the reasons therefor;

(c) the total number of persons wanted by India who have fled to Pakistan and who could not be got back owing to the absence of an extradition treaty between the two countries; and

(d) the number of persons wanted similarly by Pakistan from India?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) No.

(b) There are a number of matters pending between India and Pakistan at present and the Government of India therefore do not think it feasible to start negotiations for such a treaty with the Government of Pakistan for the present.

(c) and (d). Figures are not readily available.

TASSAR COCOONS

*1540. **Shri Deogam:** Will the **Minister of Commerce and Industry** be pleased to state:

(a) the name of the region producing most of the raw *tassar* silk cocoons;

(b) the quantity of *tassar* cocoons produced in that area; and

(c) whether that area has any institute for making finished goods, or any training centre for making finished products?

The Minister of Commerce (Shri Karmarkar): (a) Bihar and Madhya Pradesh.

(b) 230.4 million cocoons.

(c) There is a Government Silk Institute run by the State Government in Bhagalpur where training is given in *Tassar* Silk Weaving.

EVACUEE HOUSES IN SIMLA

*1541. **Dr. Satyawadi:** Will the **Minister of Rehabilitation** be pleased to state:

(a) the number of residential evacuee houses allotted on rental basis to displaced persons at Simla;

(b) the total monthly rent realized from them;

(c) the number of allottees who have not paid the rent due for six months or more; and

(d) the number of cancellations of allotments during the month of November, 1954?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) 900 (Nine hundred).

(b) and (c). Information is not readily available.

(d) 9 (Nine).

उत्तर पूर्व सीमांत अभिकरण

*१५४२. श्री भक्त दर्शन : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि भारत के उत्तरी सीमान्त प्रदेशों की विकास योजनाओं में सामंजस्य और सहयोग लाने के लिये जो विशेष पदाधिकारी नियुक्त किया गया था उस ने अभी तक कितनी प्रगति की है ?

The Parliamentary Secretary to the Prime Minister (Shri J. N. Hazarika): The Special Officer was appointed on